

(b) if so, the salient features of the Committee's recommendations; and

(c) the action taken by Government thereon?

The Minister of Scientific Research and Cultural Affairs (Shri Humayun Kabir): (a) No, Sir, as the members have been preoccupied with work connected with the Third Plan.

(b) & (c). Do not arise.

Backward Christians in Punjab State

1066. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Home Affairs be pleased to state:

(a) whether the Punjab Government have approached the Centre for additional financial help for extending educational and other concessions now given to the Scheduled Castes to the Backward Christians of the State also; and

(b) if so, the attitude of the Centre in this respect?

The Deputy Minister of Home Affairs (Shrimati Alva): (a) No, Sir.

(b) Does not arise.

Bauxite Deposits in Punjab

1067. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) whether it is a fact that occurrence of bauxite deposits has been recorded by the Geological Survey of India in Kangra district of Punjab; and

(b) if so, what are the prospects of mining them?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir.

(b) Does not arise.

Pig Iron and Steel Billets Stocks in Durgapur

1068. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the quantity of stock of pig iron and steel billets lying in the Durgapur Steel Plant on the 31st July, 1961; and

(b) the reasons for accumulation thereof?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a)

Stock of pig iron	17,532 tons
Stock of steel billets	5,795 tons

(b) These stocks of pig iron and billets are not considered excessive.

Profits to Tobacco Companies

1069. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Finance be pleased to state:

(a) the amount of profit earned by the tobacco companies belonging to non-residents in India during 1960 and 1961 so far; and

(b) the remittance of profits and dividend from India by these companies during the same period?

The Minister of Finance (Shri Morarji Desai): (a) Information on profits earned is not yet available.

(b) Rs. 1.1 crores were remitted during 1960-61.

Liquor Shops in Delhi

1070. { **Sardar Iqbal Singh:**
Shri A. M. Tariq:

Will the Minister of Home Affairs be pleased to state:

(a) the number of liquor shops in Delhi;

(b) the quantity of liquor consumed during 1960 and 1961; and

(c) whether the quantity has increased as compared to the years 1956-57, 1957-58 and 1958-59?

The Minister of State in the Ministry of Home Affairs (Shri Datar):

(a) 28.

(b) The quantity of liquor sold in bulk gallons is as follows:

	Country Liquor	Foreign Liquor
1960-61	1,38,260	2,95,737
1961-62 (up to June 1961)	32,325	1,14,856

However, the quantity actually consumed cannot be ascertained.

(c) Yes; there is a slight increase but this is due to enforcement of stringent measures to check illicit distillation, increase in population and holding of International Conferences and Exhibitions in Delhi.

Mica

1071. { Sardar Iqbal Singh:
Shri A. M. Tariq:

Will the Minister of **Steel, Mines and Fuel** be pleased to state:

(a) whether there is decrease in the production of mica during 1961-62 so far;

(b) if so, the reasons therefor;

(c) the steps taken or proposed to be taken to increase the production thereof; and

(d) the present export position?

The Minister of Mines and Oil (Shri K. D. Malaviya): (a) No, Sir. Production has not decreased during 1961-62 (April-June, 1961) as compared to the corresponding period of 1960-61.

(b) and (c). Do not arise.

(d) The export of mica in 1960 was 29,620 tonnes valued Rs. 9.85 crores. Though there has been increase in the quantum of export over the previous year, the value received was less due to lesser export of block mica.

Electoral Rolls for Mid-term Elections in Orissa

1072. Shri Surendranath Dwivedy: Will the Minister of **Law** be pleased to state:

(a) whether it is a fact that recent elections in Orissa were held on the basis of rolls prepared in the year 1956;

(b) whether it is also a fact that no uptodate revision of rolls even till March, 1961 was made ready for this election; and

(c) when was the final electoral roll on which these elections took place published?

The Deputy Minister of Law (Shri Hajarnavis): (a) No, Sir. The mid-term general election to the Orissa Legislative Assembly was held on the basis of electoral rolls revised in 1960.

(b) and (c). The electoral rolls for all the Assembly constituencies in Orissa were revised according to rules and finally published on the 10th October, 1960. When the decision to hold mid-term general election to the State Legislative Assembly was announced towards the end of March, 1961, out of 140 Assembly constituencies in the State, the electoral rolls for 110 had been intensively revised by house to house enumeration during the years 1958, 1959 and 1960. The electoral rolls for the remaining 30 constituencies were due for intensive revision during 1961, and in addition a few more constituencies, particularly in the urban and industrial areas had also been noted for such revision. The work had been taken in hand but had to be suspended because of the